GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:365 ANSWERED ON:20.12.2011 SOLID WASTE MANAGEMENT Antony Shri Anto;Singh Shri Ravneet

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government provides financial assistance to the States for effective management of solid waste in the country;
- (b) if so, the details of proposals received from various States under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in respect of solid waste management during each of the last three years and the current year, State-wise;
- (c) the present status of such proposals, State-wise; and
- (d) the reasons for the delay in sanctioning the proposals alongwith the time by which the pending proposals are likely to be cleared?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) of LOK SABHA STARRED QUESTION NO. 365 FOR ANSWER ON 20-12-2011 REGARDING SOLID WASTE MANAGEMENT.

(a) to (c): Municipal Solid Waste Management is a State Subject and it is the responsibility of the State Government/Urban Local Bodies (ULB) to plan, design, implement, operate & maintain the Solid Waste Management (SWM) system in the urban areas of the country with State plan funds. However, the Ministry of Urban Development (MoUD), Government of India is providing financial assistance to some extent to the State Governments for implementation of the municipal SWM.

Under Urban Infrastructure and Governance (UIG) Sub-Mission and Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JnNURM), SWM is one of the admissible component for grant of Additional Central Assistance (ACA). So far, 43 SWM Projects have been approved under UIG with an approved cost of Rs. 2052.45 crore with ACA commitment of Rs.1035.48 crore and 56 SWM projects have been approved under UIDSSMT with an approved cost of Rs. 342.02 crore with ACA commitment of Rs. 282.88 crore. So far Rs. 550.92 crore has been released for 43 SWM projects approved under UIG and Rs. 161.93 crore for 56 SWM projects approved under UIDSSMT. These projects generally have integrated approach that includes segregation at source, collection, transportation, processing & treatment and disposal of municipal solid waste. Details of financial assistance given state-wise during the last three years under UIG & UIDSSMT are at annexure- I & II.

(d): The projects under UIG submission are considered for approval subject to their technical appraisal/compliance and availability of funds for the State. Under UIDSSMT, State Level Sanctioning Committee (SLSC) approves the project and recommends to Government of India for release of funds which is released subject to availability of funds for the State. As JnNURM is a reform linked scheme, release of instalments is dependent upon achievement of reforms committed as per timelines in the Memorandum of agreement signed amongst Centre, State and Urban Local Bodies.